

ITEM NO.14

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 672/2023

AKHIL GOGOI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.123131/2023-STAY APPLICATION)

Date : 21-07-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. D'costa Ivo Manuel Simon, AOR
Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Shahrukh Alam, Adv.
Mr. Ninad Laud, Adv.
Mr. Karan Mathur, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice on the Writ Petition as well as on the prayer for interim relief returnable in three weeks.
- 2 Dasti service, in addition, is permitted.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR